THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) and (b) The Empowered Committee has almost the consideration of the completed Mehrotra Committee's report on revision of nay scales of teachers in Universities and Colleges. The decisions of the Government on the recommendations of the Mehrotra Committee have not however, been finalised so far.

(c) and (d) The teachers have been demanding an early decision on the revision of their pay scales. They have also expressed some reservations against certain recommendations of the Mehrotra Committee. All these have been taken note of by the Government while considering the report of the Committee.

Int oduction of more Saburban Trains in Bombay

- 1394. SHRI PRATAPRAO RHOSALE: Will the Minister of RAIL-WAYS be pleased to state:
- (a) the details of suburban trains which were in operation in Bombay as on 31 January, 1987 with categorisation of compartments, speed, number of coaches of each such train and total earnings during January, 1987.
- (b) whether Government propose to increase the number of suburban trains keeping in view its popularity and to decongest the crowds of the city; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) 1748 EMU trains per day were in operation. Except 18 services with 12-cars, the rest are all 9-car trains with first and second class accommodation, separately for ladies and gents. The maximum permissible

speed for suburban trains is upto 90 Kmph. Total earnings during January, 1987 were approximately Rs. 13.55 crores.

' (b) and (c) The number of trains is reviewed every six months, when all aspects are taken into consideration.

Measures to Implement Family Planning Schemes

1395. SHRI H.N. NANJE GOWDA: SHRI S.M. GURADDI: SHRI JITENDRA PRASADA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether much publicised new strategy to give the family planning shot has failed to get off the ground for nearly four months now:
- (b) if so, what are the main reasons for not implementing the schemes/ programmes:
- (c) which are the States which have not implemented the schemes; and
- (d) what other measures are being considered to implement the scheme fully ?

THE NINISTER OF STATE IN THB MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPAR-DE): (a) to (d) A report on action taken on different components of the Revised Strategy is given in the statement given below. New schemes like Bonds Scheme for acceptors having upto two children and the schems of Community Health Supervisors could not be implemented because of financial constraints. The scheme for Honoured Citizen Card could not be finalised so far because of the administrative difficulties in suggesting a package of incentives under the various developmental and welfare programmes of the Government.